

13.  
22-12-2023  
(Ct. no.06)  
debajyoti

**IN THE HIGH COURT AT CALCUTTA  
Civil Appellate Jurisdiction  
APPELLATE SIDE**

**FAT 109 of 2014**

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**IA NO:CAN/1/2014 (Old No:CAN/1919/2014)**

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**CAN/2/2014 (Old No:CAN/1920/2014)**

**State of West Bengal & Anr.**

**Vs.**

**Dr. Brindaban Chandra Dawn & Anr.**

This is an old matter of 2014. The appellants have not taken any steps for hearing of the matter. Obviously, the appellants are not interested to proceed with the matter.

Even in the second call, nobody appears for the appellants.

The appeal and the connected applications are dismissed. Interim order, if any, stands vacated.

**(M. V. Muralidaran, J.)**

**(Arijit Banerjee, J.)**